

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulation

CORPORATE DEBTOR: Amaravati Apartments & Villas India (P) Ltd Commencement of Insolvency: 15.12.2022

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of Contingent claims	Amount of claims not admitted	Amount of claims under verification
		No. of claims	Amount	No. of claims	Amount			
1	Secured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0
2	Unsecured Financial Creditors belonging to any class of creditors	0	0	0	0	0	0	0
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0
5	Operational Creditors (Workmen)	0	0	0	0	0	0	0
6	Operational Creditors (Employees)	0	0	0	0	0	0	0
7	Operational Creditors (Government Dues)	0	0	0	0	0	0	0
8	Operational Creditors (other than Workmen, Employees and Government Dues)	1	877426	1	877426	0	0	0
9	Other creditors, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0
Total		1	877426	1	877426	0	0	0

Sukhavasi Rama Mohan Rao

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Date: 25.01.2023

ns, 2016

Amount in Rs.

Details in Annexure	Remarks, if any
1	
2	
3	
4	
5	
6	
7	
8	
9	

Annexure-1													
Name of the Corporate Debtor				Amaravati Apartments & Villas India (P) Ltd				Date of Commecement of CIRP			15.12.2022		
List of Creditors as on 25.01.2023													
List of Secured Financial Creditors belonging to any Class of Creditors													
													Amount
Sl.No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Sukhavasi Rama Mohan Rao
 IBBI/IPA-003/IP-N0403/2021-2022/14052
 Resolution Professional
 In the matter of Amavati Apartments & Villas India (P) Ltd
 Date: 25.01.2023

: in Rs.
Remarks, if any
NAP

Annexure-2

Name of the Corporate Debtor		Amaravati Apartments & Villas India (P) Ltd			Date of Commecement of CIRP			List of Creditors as on					
List of Creditors as on 25.01.2023													
List of Unsecured Financial Creditors belonging to any Class of Creditors													
												Amount in Rs.	
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

Sukhavasi Rama Mohan Rao
 IBBI/IPA-003/IP-N0403/2021-2022/14052
 Resolution Professional
 In the matter of Amavati Apartments & Villas India (P) Ltd
 Date: 25.01.2023

Annexure-3

Name of the Corporate Debtor	Amaravati Apartments & Villas India (P) Ltd	Date of Commencement of
------------------------------	---	-------------------------

List of Creditors as on 25.01.2023

List of Secured Financial Creditors (other than financial creditors belonging to any Class of Cre

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted					
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total			0	0		0	0		0.00

Sukhavasi Rama Mohan Rao

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Date: 25.01.2023

CIRP		15.12.2022		
Creditors)				
Amount in Rs.				
Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Nil	Nil	Nil	NAP	
0	0	0	0	

Annexure-4

Name of the Corporate Debtor		Amaravati Apartments & Villas India (P) Ltd						Date of Commecement of CIRP		
List of Creditors as on 25.01.2023										
List of Unsecured Financial Creditors (other than financial creditors belonging to any Class of Creditors)										
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set- off
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total			0	0		0		0.00	0	0

Sukhavasi Rama Mohan Rao

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Date: 25.01.2023

15.12.2022

Amount in Rs.

Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Nil	Nil	NAP
0	0	

Annexure-5

Name of the Corporate Debtor	Amaravati Apartments & Villas India (P) Lt	Date of Commecement of CIRP
-------------------------------------	---	------------------------------------

List of Creditors as on 25.01.2023

List of operational creditors (Workmen)

Sl.No	Name of the Authorised Representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Sukhavasi Rama Mohan Rao

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Date: 25.01.2023

15.12.2022

Amount in Rs.

Amount of claim not admitted	Remarks, if any
Nil	NAP

Annexure-6

Name of the Corporate Debtor	Amaravati Apartments & Villas India (P) Lt	Date of Commecement of CIRP	15.12.2022
-------------------------------------	---	------------------------------------	-------------------

List of Creditors as on 25.01.2023

List of operational creditors (Employees)

Sl.No	Name of the Authorised Representative, if any	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC				
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Sukhavasi Rama Mohan Rao
 IBBI/IPA-003/IP-N0403/2021-2022/14052
 Resolution Professional
 In the matter of Amavati Apartments & Villas India (P) Ltd
 Date: 25.01.2023

2

Amount in Rs.

Remarks,
if any

NAP

Annexure-7

Name of the Corporate Debtor			Amaravati Apartments & Villas India (P) Ltd				Date of Commecement of CIRP				
List of Creditors as on 25.01.2023											
List of operational creditors (Government dues)											
Sl.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingen	Amount of any mutual	Amount of claim under
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicabl e	t claim	dues, that may be set-off	verification
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total				-	-	-	-	-	-	-	-

Sukhavasi Rama Mohan Rao
 IBBI/IPA-003/IP-N0403/2021-2022/14052
 Resolution Professional
 In the matter of Amavati Apartments & Villas India (P) Ltd
 Date: 25.01.2023

15.12.2022

Amount in Rs.	
Amount of claim not admitted	Remarks, if any
Nil	NAP
-	

Annexure-8

Name of the Corporate Debtor		Amaravati Apartments & Villas India (P) Ltd		Date of Commecement of CIRP						
List of Creditors as on 25.01.2023										
List of operational creditors (Other than Workmen and Employees and Govrnment dues)										
Sl.No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee		Whether related party?	% of voting share in CoC
1	Robo Silicon (P) Ltd	04.01.2023	877426	877426	Op. debt	0	0	No	100	0
Total			877426	877426		0	0		100	0

Sukhavasi Rama Mohan Rao

IBBI/IPA-003/IP-N0403/2021-2022/14052

Resolution Professional

In the matter of Amavati Apartments & Villas India (P) Ltd

Date: 25.01.2023

15.12.2022			
Amount in Rs.			
Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
0	0	0	No FC
0	0	0	

Annexure-9

Name of the Corporate Debtor		Amaravati Apartments & Villas India (P) Lt							Date of Commecement of CIRP		15.12.2022		
List of Creditors as on 25.01.2023													
List of other creditors (Other than financial creditors and operational creditors)													
													Amount in Rs.
Sl.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	NAP

Sukhavasi Rama Mohan Rao
IBBI/IPA-003/IP-N0403/2021-2022/14052
Resolution Professional
In the matter of Amavati Apartments & Villas India (P) Ltd
Date: 25.01.2023